

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

**ORDER**

Consequent upon transfer/posting orders 50/D3/Gaz.IA/DHC/2023 dated 14.12.2023 & 49/DHC/Gaz./G-7/VI.E.2(A)/2023 dated 14.12.2023 of Hon'ble High Court of Delhi, New Delhi and in partial modification of this office earlier orders no. Judl.II/F.102/South/Saket/2023/25326-25371 dated 05.09.2023 & Judl.II/F.102/South/Saket/2023/13699-13715 dated 17.10.2023 and in exercise of powers vested in the undersigned, the following Link Roster is issued in respect of courts of South District/ Sessions Divisions /Motor Accident Claim Tribunal as well as of Senior Civil Judge/Civil Judges as specified herein-below with immediate effect:-

**Table A. Civil Courts {Commercial Court}**

Sl No	Name of Judicial Officers	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer
1.	Ms. Savita Rao, District Judge (Commercial Court)-01	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05
2.	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Savita Rao, District Judge (Commercial Court)-01
3.	Sh. Sandeep Yadav, District Judge (Commercial Court)-03	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Savita Rao, District Judge (Commercial Court)-01	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02
4.	Sh. Rajeev Bansal, District Judge (Commercial Court) (Digital)-04	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03

**Table B. Civil Courts {ADJs & PO MACT}**

Sl No	Name of Judicial Officers	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer	4 <sup>th</sup> Link Judicial Officer	5 <sup>th</sup> Link Judicial Officers	6 <sup>th</sup> Link Judicial Officers
1.	Sh. Sudesh Kumar-II, PO MACT	Ms. Purva Sareen, ADJ-01	Dr. Yadvender Singh, ADJ-02	Sh. Munish Bansal, ADJ-03	Sh. Abhitosh Pratap Singh Rathore, ADJ-04	Sh. Harjyot Singh Bhalla, ADJ-05	Sh. Sunil Beniwal, ADJ-06
2.	Ms. Purva Sareen, ADJ-01	Dr. Yadvender Singh, ADJ-02	Sh. Munish Bansal, ADJ-03	Sh. Abhitosh Pratap Singh Rathore, ADJ-04	Sh. Harjyot Singh Bhalla, ADJ-05	Sh. Sunil Beniwal, ADJ-06	Sh. Sudesh Kumar-II, PO MACT
3.	Dr. Yadvender Singh, ADJ-02	Sh. Munish Bansal, ADJ-03	Sh. Abhitosh Pratap Singh Rathore, ADJ-04	Sh. Harjyot Singh Bhalla, ADJ-05	Sh. Sunil Beniwal, ADJ-06	Sh. Sudesh Kumar-II, PO MACT	Ms. Purva Sareen, ADJ-01
4.	Sh. Munish Bansal, ADJ-03	Sh. Abhitosh Pratap Singh Rathore, ADJ-04	Sh. Harjyot Singh Bhalla, ADJ-05	Sh. Sunil Beniwal, ADJ-06	Sh. Sudesh Kumar-II, PO MACT	Ms. Purva Sareen, ADJ-01	Dr. Yadvender Singh, ADJ-02
5.	Sh. Abhitosh Pratap Singh Rathore, ADJ-04	Sh. Harjyot Singh Bhalla, ADJ-05	Sh. Sunil Beniwal, ADJ-06	Sh. Sudesh Kumar-II, PO MACT	Ms. Purva Sareen, ADJ-01	Dr. Yadvender Singh, ADJ-02	Sh. Munish Bansal, ADJ-03
6.	Sh. Harjyot Singh Bhalla, ADJ-05	Sh. Sunil Beniwal, ADJ-06	Sh. Sudesh Kumar-II, PO MACT	Ms. Purva Sareen, ADJ-01	Dr. Yadvender Singh, ADJ-02	Sh. Munish Bansal, ADJ-03	Sh. Abhitosh Pratap Singh Rathore, ADJ-04
7.	Sh. Sunil Beniwal, ADJ-06	Sh. Sudesh Kumar-II, PO MACT	Ms. Purva Sareen, ADJ-01	Dr. Yadvender Singh, ADJ-02	Sh. Munish Bansal, ADJ-03	Sh. Abhitosh Pratap Singh Rathore, ADJ-04	Sh. Harjyot Singh Bhalla, ADJ-05

**Table C. Criminal Courts {ASJ (POCSO)/ASJ (FTSC) (POCSO)/ ASJ (SFTC)/ASJ (SC-POCSO)/ASJ(SC-RC):**

Sl No	Name of Judicial Officers	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer	4 <sup>th</sup> Link Judicial Officer	5 <sup>th</sup> Link Judicial Officer
1	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)	Sh. Sharad Gupta, ASJ-04 (POCSO)	Sh. Dinesh Kumar, ASJ (SC-POCSO)	Sh. Puneet Pahwa, ASJ(FTSC) (POCSO)	Ms. Neha, ASJ (SFTC)	Dr. Sugandha Aggarwal, ASJ (SC-RC)
2	Sh. Sharad Gupta, ASJ-04 (POCSO)	Sh. Dinesh Kumar, ASJ (SC-POCSO)	Sh. Puneet Pahwa, ASJ(FTSC) (POCSO)	Ms. Neha, ASJ (SFTC)	Dr. Sugandha Aggarwal, ASJ (SC-RC)	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)
3	Sh. Dinesh Kumar, ASJ (SC-POCSO)	Sh. Puneet Pahwa, ASJ(FTSC) (POCSO)	Ms. Neha, ASJ (SFTC)	Dr. Sugandha Aggarwal, ASJ (SC-RC)	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)	Sh. Sharad Gupta, ASJ-04 (POCSO)
4	Sh. Puneet Pahwa, ASJ(FTSC) (POCSO)	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)	Dr. Sugandha Aggarwal, ASJ (SC-RC)	Ms. Neha, ASJ (SFTC)	Sh. Sharad Gupta, ASJ-04 (POCSO)	Sh. Dinesh Kumar, ASJ (SC-POCSO)
5	Ms. Neha, ASJ (SFTC)	Dr. Sugandha Aggarwal, ASJ (SC-RC)	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)	Sh. Sharad Gupta, ASJ-04 (POCSO)	Sh. Dinesh Kumar, ASJ (SC-POCSO)	Sh. Puneet Pahwa, ASJ(FTSC) (POCSO)
6	Dr. Sugandha Aggarwal, ASJ (SC-RC)	Ms. Neha, ASJ (SFTC)	Sh. Sharad Gupta, ASJ-04 (POCSO)	Sh. Dinesh Kumar, ASJ (SC-POCSO)	Sh. Puneet Pahwa, ASJ(FTSC) (POCSO)	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)

**Table D. Criminal Courts {ASJs/ASJ (FTC)/ ASJ (NDPS)/ASJ (Electricity)}:**

Sl No	Name of Judicial Officers	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer	4 <sup>th</sup> Link Judicial Officer	5 <sup>th</sup> Link Judicial Officer	6 <sup>th</sup> Link Judicial Officer	7 <sup>th</sup> Link Judicial Officer
1	Sh. Ravindra Kumar Pandey, ASJ-03	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Sh. Vivek Kumar Gulia, ASJ (Electricity)	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Sh. Purshotam Pathak, ASJ-05	Sh. Sunil Gupta, ASJ-06
2	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Sh. Vivek Kumar Gulia, ASJ (Electricity)	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Sh. Purshotam Pathak, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Ravindra Kumar Pandey, ASJ-03
3	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Sh. Vivek Kumar Gulia, ASJ (Electricity)	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Sh. Purshotam Pathak, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Ravindra Kumar Pandey, ASJ-03	Sh. Navjeet Budhiraja, ASJ-02
4	Sh. Vivek Kumar Gulia, ASJ (Electricity)	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Sh. Purshotam Pathak, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Ravindra Kumar Pandey, ASJ-03	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)
5	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Sh. Purshotam Pathak, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Ravindra Kumar Pandey, ASJ-03	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Sh. Vivek Kumar Gulia, ASJ (Electricity)
6	Sh. Vishal Pahuja, ASJ (FTC)-02	Sh. Purshotam Pathak, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Ravindra Kumar Pandey, ASJ-03	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Sh. Vivek Kumar Gulia, ASJ (Electricity)	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01
7	Sh. Purshotam Pathak, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Ravindra Kumar Pandey, ASJ-03	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Sh. Vivek Kumar Gulia, ASJ (Electricity)	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02
8	Sh. Sunil Gupta, ASJ-06	Sh. Ravindra Kumar Pandey, ASJ-03	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Sh. Vivek Kumar Gulia, ASJ (Electricity)	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Sh. Purshotam Pathak, ASJ-05

Notes: -

- 1 Whenever any of the judicial officers mentioned in Tables A, B, C, D & E given above is on leave or unavailable due to any reason, urgent matter, if any, pertaining to his/her court shall be placed for action in accordance with law before the judicial officer whose name is mentioned against his/her name in the opposite column(s), to be called the link judicial officer(s).
2. In the absence or non-availability of the undersigned on account of leave or urgent administrative pre-occupation, the administrative work of the office of the undersigned and urgent matters of the court of undersigned shall be looked after by such senior-most officer of the Delhi Higher Judicial Service which includes Principal Judge/Judge Family Courts available on duty in this District.

(MADHU JAIN)  
Principal District & Sessions Judge (South)  
Saket Courts Complex, New Delhi

No. Judl.II/F.102/South/Saket/2023/37431-37471

New Delhi, Dated: 22/12/2023

Copy forwarded for information & necessary action to:

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The Officers concerned.
- 3 The Officer In-Charge, Computer Branch (South), Saket Court, New Delhi.
- 4 The Chief Prosecutors (South), Saket Courts, New Delhi.
- 5 The Secretary, Bar Association, Saket Courts, New Delhi.
- 6 The In-charge, Filing Section, Saket Courts, New Delhi.
- 7 The In-Charge, Facilitation Centre, Saket Courts, New Delhi.
- 8 The In-Charge, Lock-up, Saket Courts, New Delhi.
- 9 The Website Committee, Tis Hazari Court, Delhi.
- 10 Reader/Secretary to the Ld. Principal District & Sessions Judge, South.
- 11 Notice Board (through Caretaker)
- 12 For uploading on **LAYERS**
- 13 Guard File.



Principal District & Sessions Judge (South)  
Saket Courts Complex, New Delhi